

(b) The Volume on the Development of Technical Education in the Provinces, which is now under preparation is likely to be ready by the end of 1970. So far selections have been made from records relating to the Provinces of Punjab (1860—1907), Madras (1850—1905), Bombay (1880—1907). A list of documents relating to North Provinces and Oudh (1860—1904) has also been compiled. All this material has been collected from records available in the National Archives of India.

†[शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० आर० वी० राव) (क) जी नहीं। आशा की जाती है कि खण्ड 4 जून, 1969 में प्रकाशित हो जाएगा। सूचकांक के अनिवार्य, जिसके लिए छपाई हेतु आदेश दे दिए गए हैं, सम्पूर्ण खण्ड मुद्रित किया जा चुका है।

(ख) प्रान्तों में तकनीकी शिक्षा के विकास पर जो खण्ड तैयार किया जा रहा है, संभवतः वह 1970 के अन्त तक तैयार हो जाएगा। अब तक पंजाब (1860—1907), मद्रास (1850—1905) बम्बई (1880—1907) प्रान्तों से संबंधित अभिलेखों से चयन कर लिए गए हैं। उत्तर प्रान्त तथा अवध (1860—1904) से संबंधित दस्तावेजों की सूची भी तैयार कर ली गई है। इस सभी सामग्री का संकलन, भारत के राष्ट्रीय अभिलेखागार में उपलब्ध अभिलेखों से किया गया है।]

श्री राम सहाय : क्या मैं माननीय मंत्री जी से यह जान सकूंगा कि (ए) और (बी) के विषयों में क्या अन्तर है? दूसरे ये पुस्तकें कब तक मार्केट में एवलेबिल हो सकेंगी और किस मूल्य पर एवलेबिल हो सकेंगी, क्या इसके बारे में आप कोई जानकारी दे सकेंगे?

†[ ] Hindi translation

PROF V K R V RAO I will find out Madam, whether they are available in the market or not. Regarding the contents of the volume I can give the hon ble Member an answer. But it is too long. Volume I consists of two notes on the state of education in India compiled by A M Monteath in 1862 and 1867, and part II on Education in British India prior to 1854 and in 1870—71 by A P Howell.

Volume II deals with development in University Education (1860—87) being the period covering the events leading to the establishment of the Universities of Punjab (now in Pakistan) and Allahabad and including the papers relating to passing of Honorary Degrees Act I of 1884.

Selections from Educational Records Pt II (1840—59) edited by J A Richey is a reprint and deals with the period during which provincial systems of education were evolved.

Volume IV is mainly based on MacDonnell's note (1886) and Buck's Report (1901) on technical education in India. If he wants more details I can give it but it is a long thing.

श्री मानसिंह वर्मा क्या माननीय मंत्री जी यह बता सकेंगे कि यह पुस्तक किस भाषा में निकल रही है, अंग्रेजी में अथवा हिन्दी में? यदि अंग्रेजी में है तो क्या इसका हिन्दी अनुवाद उपलब्ध हो सकेगा?

PROF V K R V RAO Madam I believe they are being published in English at the moment regarding the question of their being published in Hindi I shall look into the matter.

#### A R C REPORTS

\*322 SHRI R P KHAITAN Will the Minister of HOME AFFAIRS be pleased to state

(a) whether it is a fact that the Administrative Reforms Commission has submitted a number of reports to Government and

(b) the extent to which Government propose to implement the recommendations made in the said reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) (a) The Administrative Reforms Commission has so far submitted the following reports to Government

- (i) Problems of redress of citizens grievances,
- (ii) Machinery for Planning, (interim report)
- (iii) Machinery for Planning, (final report)
- (iv) Public Sector Undertakings;
- (v) Finance accounts and audit,
- (vi) Economic administration
- (vii) Machinery of the Government of India and its procedures of work
- (viii) Life insurance administration,
- (ix) Central Direct Taxes administration
- (x) Administration of Union Territories and NEFA
- (xi) Personnel administration

(b) Government proposes to implement the recommendations made in these reports to the maximum extent feasible.

**श्री आर० पी० खेतान** क्या मंत्री जी यह बतलाएंगे कि इसमें जो पब्लिक अडरटेकिंग्स के बारे में सिफारिशें हैं उनमें से कौन-कौन सी मंजूर हो गई है और कौन-कौन सी मंजूर नहीं की गई है?

**श्री विद्याचरण शुक्ल :** इसके बारे में सरकार के द्वारा स्टेटमेंट इस माननीय सदन के सामने 19-3-69 और 21-3-69 को रखे गए हैं। उनमें पूरा विवरण दिया गया है। यदि माननीय सदस्य उस विवरण को देखेंगे तो उसमें साफ लिखा है कि किन-किन चीजों को मंजूर किया है, किन को मंजूर नहीं किया है।

**डा० भाई महावीर** क्या मैं यह जान सकता हूँ कि एडमिनिस्ट्रेटिव रिफार्म्स कमीशन ने दिल्ली के भावी राजनीतिक ढाँचे के विषय में क्या सुझाव दिया है और उस सुझाव की मूल रूपरेखा के साथ सरकार

कहा तक सहमत है और कब तक उसको क्रियान्वित करने का विचार रखनी है?

**श्री विद्याचरण शुक्ल** जहाँ तक इस आयोग के सुझावों और सिफारिशों का सम्बन्ध है उसकी रिपोर्ट सदन की लाइब्रेरी में रख दी गई है और माननीय सदस्य यदि उसको देखें तो उसमें पूरा विवरण मिल जायगा। मैं नहीं समझता कि इस माननीय सदन का समय उसका विवरण देने में लगाना चाहिए। जहाँ तक उनके मंजूर करने का सवाल है, हम उनकी परीक्षा कर रहे हैं। अभी कुछ दिनों पहले हम चाहते थे कि यहाँ के माननीय सदस्यों को और जो दिल्ली से सम्बन्धित अधिकारी हैं उनको बुला कर चर्चा की जाय। पूरी तरह छानबीन करके हम ज्यादा से ज्यादा सिफारिशों को कार्यान्वित करने की कोशिश करेंगे लेकिन इस समय यह बताना मुश्किल है कि कौन सी सिफारिशें हम मंजूर कर सकते हैं और कौन सी मंजूर नहीं कर सकते हैं।

**श्री अनन्त प्रसाद शर्मा** एडमिनिस्ट्रेटिव कमीशन ने जो रिकमेण्डेशन्स अभी तक सबमिट की हैं उनमें एक यह भी है कि जो इंडियन एडमिनिस्ट्रेटिव सर्विसेज में रिक्लूट किए जाते हैं उनकी आयु अब 26 वर्ष तक कर दी जायगी। क्या सरकार इसको भी लागू करेगी?

**श्री विद्याचरण शुक्ल** मैंने कहा कि यह कहना मुश्किल है कि किस सिफारिश को हम मान सकते हैं और किसको नहीं मान सकते। जिनको मंजूर किया है उन पाँच रिपोर्टों का विवरण रखा है, बाकी रिपोर्टों की जाच-पड़ताल कर रहे हैं। जैसे ही हम उनके बारे में निर्णय ले लेंगे वैसे ही हम उसकी सूचना माननीय सदन को दे देंगे।

SHRI K. CHANDRASEKHARAN Is it proposed to have the Administrative Reforms Commission as a permanent Commission working continuously or is it the

intention that the Commission should exhaust its answers with regard to the terms of reference given to it? If it is the latter, when is the final report of the Administrative Reforms Commission expected to be available to Government? May I also ask, Madam, whether in a recent report submitted to the Government, the Commission has recommended that instead of the second Saturday being a holiday in a month, all Saturdays should be half-holidays? May I ask whether the Government would be prepared to consider and reject this recommendation outright in the interest of work being carried on in Government offices, because if it is a half-holiday, there will be absolutely no work and all Saturdays will be full holidays in effect?

**SHRI VIDYA CHARAN SHUKLA:** Madam, it is well known that this Commission has been appointed to look into a specific problem, i.e., administrative improvements. They have almost completed their work. Most of the working groups, expert groups and study teams that they had appointed have submitted their reports and they have been processed, and as I indicated earlier, the Commission has submitted 11 reports to the Government. Now they are nearing the end of their work. They will take a little more time to round off the remaining part of their work. We have already reduced their staff because of the reduction in the quantum of work. We now expect that the work will be over soon. It will be very difficult to indicate how soon it will be over because we have not got any such indication from the Commission so far. But we ourselves are anxious that this work should be completed soon so that we can examine their reports

in a proper and quick manner and effect the improvements that are necessary.

About the last part of the hon. Member's question, I am not aware whether such a recommendation has been made or not. But if the Commission has made a recommendation of that kind, we shall certainly examine it.

#### POST IN THE PUBLICATIONS DIRECTORATE OF C.S.I.R.

\*323. **SHRI M. P. BHARGAVA:** Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether a Selection Committee interviewed scientists for a post in the Publications Directorate of the Council of Scientific and Industrial Research on the 5th September, 1968;

(b) what was the composition of the Selection Committee, how many experts were there and what were their qualifications; and

(c) whether there was any person on the Selection Committee who could judge the calibre, and aptitude of the candidates and quality of work done by them?

**THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO):** (a) Yes, Madam, for one post of Scientist 'C'.

(b) A statement is laid on the Table of the House.

(c) They are all eminent scientists and were competent to judge the merits of the candidates.

#### STATEMENT

The composition of the Selection Committee and their qualifications are as under:—

Name	Qualifications	
1. Dr. L. S. Mathur, Director-General, Observatories, Meteorological Office, New Delhi and Editor, Indian Journal of Meteorology and Geophysics, New Delhi.	M.Sc., D. Phil, F.R. Met. Soc. (London) F.I.G.U.	Chairman (Nominated by Vice-President, C.S.I.R.).
2. Dr. Atma Ram, D.G.S.I.R.	D.Sc., F.N.I.	Member (Ex-Officio)